

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 12th March, 2019

NO. LJ (B) 17/2019/8 - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoints with immediate effect the following Non-MCS Officers as Executive Magistrates and further under sub-section (2) thereof, as Sector/Zonal Magistrates in connection with the forthcoming General Election to the Lok Sabha – 2019 for a period up to the end of the Election process.

| SL. NO. | Names of Officers and Designation | Jurisdiction of the conferment of the power of Executive Magistrate | To be placed with District/Sub-Division |
|----------------|--|--|--|
| 1. | Smti C. Kharkongor, IAS Commissioner of Disabilities, Meghalaya, Shillong | East Jaintia Hills District, Khliehriat | Deputy Commissioner, Khliehriat. |
| 2. | Shri E. Kharmalki, IAS Director, Urban Affairs, Meghalaya, Shillong. | -do- | -do- |
| 3. | Shri W. Nonseij, MCS Director, Arts & Culture, Meghalaya, Shillong. | -do- | -do- |
| 4. | Smti A. Mawlong, MCS Joint Secretary to the Govt. of Meghalaya, Cooperation Department, Shillong. | -do- | -do- |
| 5. | Shri J.P. Lakiang, MCS Joint Secretary to the Govt. of Meghalaya, Forest Department, Shillong. | -do- | -do- |
| 6. | Dr Rita Sumer, District Animal & Husbandry Veterinary Officer, Khliehriat. | -do- | -do- |
| 7. | Shri R.R. Lyngskor, Executive Engineer, Water Resources, Khliehriat. | -do- | -do- |
| 8. | Shri J. Tariang, Executive Engineer, PWD (Roads), NEC Division, Khliehriat. | -do- | -do- |
| 9. | Shri S. Pasweth, Generall Manager, DCIC, Khliehriat. | -do- | -do- |
| 10. | Shri Hamrish Thubru, District Soil & Water Conservation Officer, Khliehriat. | -do- | -do- |

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| 11. | Shri P. Lhuid, Executive Engineer, DRDA, Khliehriat. | -do- | -do- |
| 12. | Shri Govern Starwell Pala, Functional Manager, DCIC, Khliehriat. | -do- | -do- |
| 13. | Shri Taiwanyoo War, Assistant Soil & Water Conservation Officer, Khliehriat. | -do- | -do- |
| 14. | Dr Ohiyoo War, Animal & Husbandry Veterinary Officer, Khliehriat. | -do- | -do- |
| 15. | Shri Hubert Kharbuki, Superintendent of Fishery, Khliehriat. | -do- | -do- |
| 16. | Shri P.S. Suchen, Assistant Director, Horticulture, Khliehriat. | -do- | -do- |
| 17. | Shri Khlormanik Kurbah, Assistant Executive Engineer, PWD, NEC. | -do- | -do- |
| 18. | Shri P.S. Lyngdoh, Superintendent of Taxes, Khliehriat. | -do- | -do- |
| 19. | Smti E.N. Suchiang, District Agriculture Officer, Khliehriat. | -do- | -do- |


(E.M. Donn),

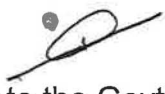
Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.

MEMO.NO. LJ (B) 17/2019/8 -A,
Copy to:-

Dated Shillong, the 12th March, 2019

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The District Election Officer, Office of the Deputy Commissioner, East Jaintia Hills District, Khliehriat, with reference to letter No. EJH/EL.LS.2/2019/57, Dt. 21.2.2019.
4. Personnel A.R (A) Department.
5. Election Department.
6. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
7. Director of Information and Public Relation, Meghalaya, Shillong

By Order etc.,


Joint Secretary to the Govt. of Meghalaya
Law (B) Department.

as/